

NATIONAL COMPANY LAW TRIBUNAL
COURT ROOM NO. 1,
MUMBAI BENCH

Item No. 38

CA 29/2023 CA 44/2023 CA 106/2024 In CP/3638(MB)2018

CORAM:

SH. PRABHAT KUMAR JUSTICE VIRENDRASINGH BISHT (Retd.)
HON'BLE MEMBER (TECHNICAL) HON'BLE MEMBER (JUDICIAL)

ORDER SHEET OF THE HEARING ON 30.04.2024

NAME OF THE PARTIES: **UNION OF INDIA V/s INFRASTRUCTURE**
LEASING AND FINANCIAL SERVICES
LTD. & ORS.

Section 241- 242 of the Companies Act, 2013

ORDER

CA No. 29/2023 44/2023 -

1. Mr. Aditya Bapat, Advocate a/w Adv. Hamd Bhati i/b Junnarkar & Associates appeared for the Applicant.
2. Mr. Aditya Sikka, Advocate appeared for the Union of India.
3. Learned Counsel for the Union of India informs that reply has been filed in the November, 2023. However, learned Counsel for the Applicant informs that reply has not been served on them yet.
4. Learned Counsel for the Union of India is directed to serve copy of the reply on them.
5. List these CAs' on **06.06.2024** for hearing.

CA No. 106/2024 -

1. Ms. Drishti Das, Advocate a/w Ms. Roma Bhojani, Advocate i/b Cyril Amarchand Mangaldas appeared for the Applicant.
2. Mr. Aditya Sikka, Advocate appeared for the Union of India.

3. Mr. Cheryl Fernandes, Advocate a/w Ms. Aakruti Jayendran, Advocate i/b AZB & Partners appeared for the Respondent no. 2.
4. Heard Counsel appearing for both sides and **Reserved for Order.**

Sd/-
PRABHAT KUMAR
MEMBER (TECHNICAL)

Sd/-
JUSTICE VIRENDRASINGH BISHT
MEMBER (JUDICIAL)

Sapna